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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 278/2017 In C.P. No. 5/441/NCLT/AHM/2017**

Coram:


**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017**

Name of the Company: Shruti Power Projects Pvt. Ltd.

Section of the Companies Act: Section 177(1) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	ISHAN P. SHAH	Advocate	Petitioner	
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2.

**ORDER**

Learned Advocate Mr. Ishan Shah present for Applicant. None present for ROC in IA 278/2017.

At request of Learned Counsel for Applicant.

List the matter on 20.09.2017.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 19th day of September, 2017.